

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 11/5/04

Registration No. C C P 85/03

..... A. S. Thakur

Applicant (s)

VERSUS

..... Ramamurthy & an

Respondent (s)

A copy of the ORDER dated 6/5/04 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

① Mr. Saxena
Advocate

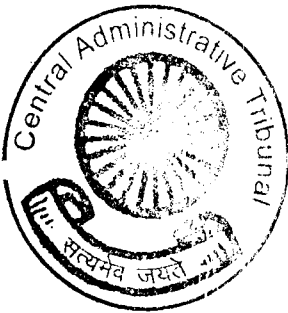
② K.N. Pethia, Adv.

6.5.2004

Shri M.B. Saxena counsel for the applicant.

Shri K.N. Pethia counsel for the respondents.

The learned counsel for the respondents states that Hon'ble High Court of M.P. vide order dated 6.4.2004 in W.P. No. 2939/03 has stayed the order passed by the Tribunal on 7.11.03. in OA No. 542/2002. In view of the fact that the Hon'ble High Court of M.P. has already granted the ~~stx~~ stay, the CCP No.85/03 is dismissed. Notices are withdrawn.



सत्य प्रतिलिपि

[Signature]

अनुभाग अधिकारी

के. प्र. अ. जबलपुर (म.प्र.)

[Signature] 12.5.04

[Signature]

(Madan Mohan)
Judicial Member

[Signature]

(Mr. ...)
Vice Chairman